

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 300/TT/2013

Date: 10. 3.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff of 400 KV D/C Agra-Sikar line alongwith bays under System strengthening scheme in Northern Region for Sasan & Mundra UMPPs for tariff block 2009-14 period.

Sir,

I am directed to refer to the Commission's letter dated 2.1.2014 seeking certain information by 16.1.2014 (copy enclosed) and to say that reply is still awaited. It is requested that the **information sought in the above letter may kindly be furnished along with the following further information** on affidavit, with advance copy to the beneficiaries, latest by 24.3.2014:-

- (i) Status of commissioning of 400 kV D/C Quad Agra Sikar Transmission Line. Auditor/Management certificate and Tariff Forms (Form-1, Form-6, Form-13, Form-13 B) for the asset, if there is any change in date of commissioning of that asset;
- (ii) Revised Cost Estimates (RCE), if any.

Yours faithfully,

Sd/-
(P.K. Sinha)
Asst. Chief (Legal)